COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 221 of 2016 <u>AND</u> APPEAL NO. 222 OF 2016

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Savita Oil Technologies Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Mr. Anandtha Narayana M.G.

Counsel for the Respondent(s) : Ms. Neha Garg for R-1

Mr. Ravi Agarwal for R-2

<u>ORDER</u>

We have heard learned counsel for the parties.

List these matters for further hearing on 24.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt